5

# RAJYA SABHA

Friday, 26th November 1954

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

#### MEMBER SWORN

Shri Trilochan Dutta (Jammu and Kashmir).

#### MESSAGES FROM THE LOK SABHA

- I. COFFEE MARKET EXPANSION (AMEND-**MENT) BILL, 1954**
- II. RUBBER (PRODUCTION AND MARKET-ING) AMENDMENT BILL, 1954

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

I "In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to enclose herewith a copy of the Coffee Market Expansion (Amendment) Bill, 1954, as passed by the Lok Sabha at its sitting held on the 23rd November, 1954."

"In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to enclose herewith a copy of the Rubber (Production and Marketing) Amendment Bill, 1954, as passed by the Lok Sabha at its sitting held on the 24th November, 1954."

I lay the Bills on the Table.

#### PAPERS LAID ON THE TABLE

## PRESIDENT'S PROCLAMATION

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table, under clause (3) of article 356 of the Constitution, a copy of the Proclamation issued by the President on the 15th 77 RSD

November 1954, under clause (1) of the said article, assuming to himself all the functions of the Government of Andhra. [See Appendix VIII, Annex-ure No. 1.]

on the Table

## STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the seventh session, 1954, and assented to by the President.

#### Statement

- 1. The Indian Income-tax (Amend ment) Bill, 1954.
- 2. The Central Excises Salt and (Amendment) Bill, 1954.
- 3. The Indian Tariff (Amendment) Bill, 1954.
- 4. The Chandernagore (Merger) Bill, 19f)4.
- 5. The Prevention of Food Adulter-I ation Bill, 1954.
- 6. The Madhya Bharat Taxes on | Income (Validation) Bill, 1954.
  - 7. The Indian Tariff (Second Amend ment) Bill, 1954.
  - 8. The Appropriation (No. 3) Bill, 1954.
- 9. The Taxation Laws (Extension ! to Jammu and Kashmir) Bill, 1954.
- 10. The Administration of Evacuee Property (Amendment) Bill, 1954.
  - 11. The Special Marriage Bill, 1954.
- 12. The Displaced Persons (Compensation and Rehabilitation) Bill, 1954.

#### PETITIONS REGARDING THE HINDU MARRIAGE AND DIVORCE BILL, 1952

SECRETARY: Sir, I have to report to the House that nine petitions relating to the Hindu Marriage and , Divorce Bill, 1952, introduced by Shri C. C. Biswas in this House on the